

duced in Bihar in the years 1952 and 1953; and

(b) the quantity of food grains to be supplied to Bihar during the year 1953?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) In 1952 the total quantity of *rabi* foodgrains including gram produced in Bihar was 572,000 tons. The quantity of paddy produced in Bihar that year was 2,712,000 tons in terms of cleaned rice. Figures for 1953 are not yet available.

(b) Bihar is not expected to require any rice allotment from the Centre during 1953. Their wheat requirements will be met in full.

#### FOREIGN EXPERT IN THE MINISTRY OF HEALTH

**863. Kumari Annie Mascarene:** (a) Will the Minister of Health be pleased to state how many foreign experts are employed in the Ministry of Health?

(b) What are their salaries and allowances?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) There are two foreign experts employed under and paid by the Ministry of Health. There are also 12 foreign experts whose services have been obtained under the Colombo Plan and the Point Four Programme etc. and who are paid by the foreign authorities who have deputed them.

(b) The pay and allowances of the two experts mentioned in reply to part (a) of the question are:—

(i) *Miss Margaretta Craig, Principal, College of Nursing, New Delhi (on leave).*

Pay: Rs. 1,000 p.m. in the scale of Rs. 800—40—1000—1000—1050—1050—1100—1100—1150, plus Dearness allowance of Rs. 75 p.m.

(ii) *Miss Edith, Buchanan, Vice-Principal, College of Nursing, New Delhi.*

Pay: Rs. 810 p.m. in the scale of Rs. 350—350—380—380—30—590—E.B.—30—770—40—850, plus Dearness allowance of Rs. 75 p.m. She is at present officiating as Principal. As officiating Principal she gets a pay of Rs. 840 p.m. in the scale of Rs. 800—40—1000—1000—1050—1050—1100—1100—1150 plus dearness allowance of Rs. 75 p.m.

Foreign Experts whose services have been obtained under the Colombo Plan and the Point Four Programme etc. and who are employed under the Ministry of Health.

- (1) Miss Elizabeth Bamford Orbell.
- (2) Miss Greita Earle Clifford Jones.
- (3) Miss Florence Elizabeth Kent Johnston.
- (4) Dr. Robert Roaf.
- (5) Miss E. Tudor.
- (6) Miss C. K. Taylor.
- (7) Miss Jane Borthwick.
- (8) Miss P. C. Cromble.
- (9) Miss Joyce Tyrrell.
- (10) Dr. E. F. Warner.
- (11) Mr. C. H. Atkins.
- (12) Mr. Clarence Calbert.

#### LADY HARDINGE MEDICAL COLLEGE

**864. Kumari Annie Mascarene:** (a) Will the Minister of Health be pleased to state who is in charge of the Lady Hardinge Medical College?

(b) What are her salary and allowances?

(c) Is there any proposal to take over the Lady Hardinge Hospital under the Health Ministry?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) The Officer in charge of the College is the Principal. Dr. H. B. Patil, Professor of Pathology, is at present officiating as Principal.

(b) Rs. 750/- p.m. in the scale of Rs. 450—50/3—850.

*Allowances:—*

|   |              |
|---|--------------|
| Teaching allowance  | Rs. 200 p.m. |
| Principal's allowance   | Rs. 400 p.m. |
| Dearness allowance  | Rs. 75 p.m.  |
| Allowance in lieu of her share of fees for pathological examination in respect of patients admitted to special wards. | Rs. 45 p.m.  |

(c) No.

#### HINGOLI-KHANDWA RAILWAY LINE

**865. Shri H. G. Valsnav:** (a) Will the Minister of Railways be pleased to state whether the estimated cost of constructing Hingoli-Khandwa metre gauge railway line is more in the

Budget of the year 1953-54 than the estimates made in the year 1951 and if so, by how much?

(b) What is the estimated cost of the said line per mile regarding the following items according to the present estimate:—

- (i) permanent way;
- (ii) bridge and earth work;
- (iii) stations and building costs; and
- (iv) general charges, land and other items?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) The 1951 estimate of the cost was Rs. 7 crores in round figures. A figure of Rs. 7.5 crores has been shown under anticipated cost in the Budget for 1953-54.

(b) The 1951 estimate will be revised on the basis of present day rates and in the light of experience gained on other constructions. Final figures are not available at present.

**UPGRADING OF MEDICAL DEPARTMENTS**

**866. Shri T. S. A. Chettiar:** Will the Minister of Health be pleased to state:

(a) what departments of medicine were upgraded in the year 1952-53 and at what places;

(b) what departments are proposed to be upgraded in the year 1953-54; and

(c) whether along with upgrading any fellowships are provided for these courses?

**The Minister of Health (Rajkumari Amrit Kaur):** (a)—

- (1) Anatomy Department, Stanley Medical College, Madras.
  - (2) Obstetrics and Gynaecology Department, Government Hospital for Women and Children Egmore, Madras.
  - (3) Venereal Diseases Department, Government General Hospital, Madras.
  - (4) Vallabh Bhai Patel Chest Institute, Delhi University, Delhi.
- (b)—
- (1) Physiology Department, Prince of Wales Medical College, Patna.
  - (2) Neuro-Surgery Unit, K.E.M. Hospital, Bombay.

(c) Yes; it is proposed to grant ten scholarships to postgraduate students for study at the upgraded departments from the year 1953-54.

**GRANT-IN-AID TO AYURVEDIC INSTITUTION IN U. P.**

**867. Shri M. L. Agrawal:** Will the Minister of Health be pleased to state:

(a) whether Government have made any grant-in-aid to any Ayurvedic Institution in Uttar Pradesh in the year 1952-53; and

(b) if so, to which and to what extent?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). Yes. A grant-in-aid of Rs. 15,000 was paid to the Ayurvedic University, Jhansi.

**EXPENDITURE ON LEGAL CASES BY RAILWAYS**

**868. Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) the total amount spent under the head 'Law Charges' by each Railway during the year 1952-53; and

(b) the total number of (i) civil and (ii) criminal cases instituted and defended by each Railway?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) Total amount spent under the head 'Law Charges' by each Railway during 1952-53.

| Railway           | Amount       |
|-------------------|--------------|
| (1) Southern      | Rs. 39,500   |
| (2) Western       | Rs. 86,500   |
| (3) Eastern       | Rs. 3,26,600 |
| (4) Northern      | Rs. 1,98,200 |
| (5) Central       | Rs. 2,37,000 |
| (6) North Eastern | Rs. 1,67,000 |

(b) Total number of civil and criminal cases instituted and defended by each Railway:—

| Railway           | Civil | Criminal |
|-------------------|-------|----------|
| (1) Southern      | 704   | —        |
| (2) Western       | 8136  | 218      |
| (3) Eastern       | 5657  | 14       |
| (4) Northern      | 2101  | 11       |
| (5) Central       | 2077  | 330      |
| (6) North Eastern | 2873  | 5        |